GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the

NOTIFICATION INCOME-TAX

(F.No. 203/ ___ITA.II) : In continuation of this Office Notification No. (F.No. 203/ __ITA.II) dated it is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (**) of sub-section (1) of Section 35 (Thirty five/One/) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category

subject to the following conditions :-

- That the sectory for Research in Republican & Mond & will maintain a separate account of the sums received it for scientific research.
- That the said Association will furnish annual returns ii) of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to then for this purpose by 30th April each year.
- iii) That the said Apparation will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and balance sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
- That the said *** will apply to Central Board of Direct Taxes, Ministry of Finance, (Department of iv) Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.

INSTITUTION

The Society for Seesageb in Meanifology & Glood Transfer 75-C. Park Street, Calcutte-70101

Contd.... 2/-

This Notification is effective for a period from

Disign Secretary to the Conservered of India

Copy forwarded to: -

- 1. All Commissioners of Income-tax (2 copies).
- 2. Director of Inspection (Inv.)/(Spl.Inv.)/IT&Audit/RS&PR/ Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 3. Directorate of O & M Services (Income-tax), Aiwan-E-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhi with reference to their O.M. No.
- 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
- 1 The Marian, the Narially for Essentic of Personalizer & Street Principles, Principles Control of Personalizer & Control of Principles (1988) (1988) (1988) (1988) (1988)
- 7. Comptroller & Auditor General of India (50 copies).
- 8. Bulletin Section of D.I. (P&PR), New Delhi (5 copies).

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